IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

(IB)-03 of 2016

In the matter of :

M/s. Payorite Print Media (P) Limited

..PETITIONER

Vs

Feenix Print (P) Ltd.

..RESPONDENT

SECTION:

Under Section 391-394

Order delivered on 09.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

DEEPA KRISHAN Hon'ble Member (Technical)

For the Petitioner

: -

For the Respondent

. -

ORDER

None appears for the petitioner. For the appearance of the petitioner, the matter is posted for hearing on 04^{th} Dec, 2017, failing which, the petition will be dismissed for non-prosecution.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.11.2017